

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA NOS. 16 & 17 in WRIT PETITION (CIVIL) NO(s). 265 OF 2011

AVISHEK GOENKA Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

(For directions, permission to appear and argue in person and office report)

Date:01/11/2013 These Applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s)

In-Person (NP)

For Respondent(s) Mr. Mukul Gupta, Sr. Adv.

For UOI Mr. Tufail A. Khan, Adv.  
Mr. S.A. Haseeb, Adv.  
Ms. Anjali Chouhan, Adv.  
Mr. B. Krishna Prasad, Adv.

For State of Meghalaya

Mr. Ranjan Mukherjee, Adv.  
Mr. S. Bhowmick, Adv.  
Mr. S.C. Ghosh, Adv.  
  
Mr. Gopal Jain, Adv.  
Mr. R.N. Karanjawala, Adv.  
Ms. Manik Karanjawala, Adv.  
Mr. Abhishek Ray, Adv.  
Ms. Aditi Bhatt, Adv.  
Mr. Kartik Bhatnagar, Adv.  
For M/s. Karanjawala & Co., Adv.

For State of Haryana Mr. Manjit Singh, AAG.

Mr. Vikas Sharma, Adv.  
Mr. Kamal Mohan Gupta, Adv.  
Mr. Rajesh Kumar, Adv.  
  
For M/s. AP & J Chambers, Adv.  
  
Mr. Ranjan Kumar Pandey, Adv.  
  
Mr. Dheeraj Nair, Adv.  
  
Mr. Kedar Nath Tripathy, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List the applications in the month of January, 2014 as prayed by the petitioner  
in person in his email dated 30th October, 2013.

[KALYANI GUPTA]  
COURT MASTER

| | [SHARDA KAPOOR]  
| | COURT MASTER